

**CENTRAL ADMINISTRATIVE TRIBUNAL
BAMGALORE BENCH, BENGALURU**

**CONTEMPT PETITION NO.170/00003/2021
IN
ORIGINAL APPLICATIO NO.170/00482/2020**

FRIDAY, DATED THIS THE 29TH DAY OF JANUARY, 2021

HON'BLE MR.SURESH KUMAR MONGA	...MEMBER(J)
HON'BLE MR.RAKESH KUMAR GUPTA	...MEMBER(A)

Shri Sijesh George,
S/o George K.T.,
Aged about 35 years,
Working as Staff Nurse,
ESIC Model Hospital,
Rajajinagar,Bengaluru – 560 010,
Residing at No.43, Ground Floor,
5th main, 3rd Cross,
Mattikere Extension,
Bengaluru – 560 054.Petitioner

(By Advocate M/s. Subba Rao & co.)

Vs.

1. Shri Imtihan Hussain,
Medical Superintendent,
ESIC Model Hospital,
Rajajinagar,
Bengaluru – 560 010.
2. Shri Jitendra Kumar JM,
Dean, ESIC Model Hospital,
Rajajinagar,
Bengaluru – 560 010.Respondents

(By Senior Panel Counsel Shri Vishnu Bhat)

O R D E R (ORAL)

Per: Suresh Kumar MongaMember(J)

At the very outset, Shri Vishnu Bhat, learned Counsel representing the respondents stated that the order dated 23.12.2020 passed by this Tribunal in OA No.482/2020, has already been complied with and, therefore, nothing survives in the present contempt petition.

2. The fact as stated by Shri Vishnu Bhat has not been disputed by Shri Vishwanath Bhat, learned Counsel for the petitioner.

3. In view of the above, the contempt petition is disposed of as having been rendered infructuous.

4. Rule of court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER(A)

(SURESH KUMAR MONGA)
MEMBER(J)

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